

**Export of Marine Products**

4096. SHRI MUKUL BALKRISHNA WASNIK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have taken any measures to enhance the export of marine products;

(b) if so, the details thereof;

(c) whether the Government propose to formulate a clear-cut policy on charter operations, leasing and joint ventures as the vast continental shelf on the West coast is totally unexploited; and

(d) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED :

(a) and (b) The Government has identified marine sector as one of the thrust areas for boosting the country's export earning. To achieve this objective, Government is through Marine Products Export Development Authority (MPEDA) encouraging the development of aquaculture to augment the export production through natural resources and has also announced a new Deep Sea Fishing Policy which aims at tapping the vast sea resources hitherto unexploited.

To promote aquaculture, various subsidy schemes have been announced by the Government. These include subsidy assistance for new farm development, for establishment of prawn hatcheries, for purchase of seed and feed to step up production from traditional farms.

To encourage diversified fishing a subsidy assistance is given for modify-

ing the existing trawlers for diversified fishing and installation of blast freezer on board.

Government is also making available High Speed Diesel Oil at international prices to deep sea fishing vessels which export 25% of F. O. B. value of the catch from each vessel provided the owner of the vessel is a registered exporter under the MPEDA Act.

(c) and (d) The Charter Policy for foreign vessels is framed under the provisions of Maritime Zone of India (Regulation of fishing foreign vessels) Act, 1981 and rules framed thereunder. Government is periodically reviewing this policy to suit the development of deep sea fishing sector.

The Government has recently announced a new Deep Sea Fishing Policy to tap the vast unexploited resources in Indian Exclusive Economic Zone (EEZ) The policy also envisages long-leasing of foreign vessels, acquisition of vessels and joint ventures in deep sea sector.

*[Translation]***Assistance to Carpet Industry in Bhadohi**

4097. SHRI VIRENDRA SINGH : Will the Minister of TEXTILES be pleased to state :

(a) the annual turnover of the carpet industry in Bhadohi, Uttar Pradesh;

(b) whether the Government have sanctioned some machines meant to bring shining effect on carpets to the carpet industry in Bhadohi;

(c) if so, when these machines are likely to be provided there;

(d) whether the Government are providing any financial assistance to the carpet industry in Bhadohi;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps proposed to be taken by the Government to safeguard the interests of the carpet industry in Bhadohi?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No separate statistics of annual turnover of the carpet industry in Bhadohi U. P. is available. However Bhadohi, Mirzapur belt accounts for about 70% of the total estimated turnover of the Carpet Industry in India which is of the value of about Rs. 565 crores during the year 1990-91.

(b) No, Sir.

(c) Does not arise.

(d) Yes, Sir.

(e) The Govt. has provided the following financial assistance to the Carpet Industry in Bhadohi (U. P.) during the year 1990-91 :—

(i) An amount of Rs. 4.00 lakhs was provided as Grant-in-aid to the All India Carpet Trade Fair Committee, Bhadohi for conducting a carpet fair in February, 91 at New Delhi for the foreign buyers.

(ii) An amount of Rs. 1.50 lakhs was released to the Carpet Export Promotion Council for buyers-sellers meet during the aforesaid fair held in Delhi.

(iii) An amount of Rs. 50,000/- was also given to the Carpet Export Promotion Council for orga-

nising a seminar during the carpet fair.

(iv) The Carpet Export Promotion Council is also given Grants in the shape of financial assistance annually for the promotional activities of the Indian carpet industry including that at Bhadohi.

(v) Export incentives in the shape of duty drawback, exim-scrip, pre-shipment and post-shipment credit are admissible on export of handmade carpets including those produced in Bhadohi.

(f) The following steps have been taken to safeguard the interests of the carpet industry in Bhadohi (U.P.):—

(i) An Institute of Carpet Technology is being set up at Bhadohi.

(ii) Various Carpet training centres are running in Uttar Pradesh including Bhadohi to develop and upgrade skills and impart training.

[English]

**Board for Industrial and Financial Reconstruction**

4098. PROF. SUSANTA CHAKRABORTY: Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to give some additional powers to the Board for Industrial and Financial Reconstruction and make it more effective; and

(b) if so, the measures proposed to be taken by the Government in this regard and to enlarge its scope to take